

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23716/2004

(From the judgment and order dated 20/07/2004 in DBCWP No. 1484/2004 of
The HIGH COURT OF RAJASTHAN AT JODHPUR)

DIVYA DARSHANA

Petitioner(s)

VERSUS

GOMA RAM & ORS.

Respondent(s)

(With appln(s) for accepting English translation and exemption from filing O.T.
and with prayer for interim relief and office report)

Date: 25/04/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P.P. NAOLEKAR
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr.Sushil Kumar Jain, Adv.

Mr. Puneet Jain, Adv.
Mr. H.D. Thanvi, Adv.
Mr. U.N. Goyal, Adv.
Ms. Pratibha Jain, Adv.

For Respondent(s) Mr. D.N. Mishra, Adv.

Mr. Aruneshwar Gupta, Adv. (Not present)

UPON hearing counsel the Court made the following
ORDER

List after summer vacation.

(Pardeep Kumar) (Neeru Bala Vij)
Court Master Court Master